

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 174 OF 2015

Dated: 28th August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Noida Power Company Ltd.

.... Appellant (s)

Versus

Uttar Pradesh Electricity Regulatory Commission

.... Respondent (s)

Counsel for the Appellant(s)

**: Mr. M.G. Ramachandran
Mr. Vishal Gupta
Mr. Kumar Mihir**

ORDER

Issue notice to the Respondents returnable on 28.09.2015. Dasti in addition is permitted.

List the matter on **28.09.2015.**

**(I.J. Kapoor)
Technical Member
Ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**